

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No.623&1028/2020 & CA/18/2021 in CP No.208/241/HDB/2020
<b>NAME OF THE COMPANY</b>	Costa Projects Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Amaram Myadam Shashikala
<b>NAME OF THE RESPONDENT(S)</b>	Costa Projects Pvt Ltd
<b>UNDER SECTION</b>	241

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**ORDER**

Learned counsel for the petitioner appeared via video conference.

Learned counsel for Respondents appeared via video conference.

Learned counsel for Respondent no.10 appeared via video conference.

Matter stands adjourned for hearing on 27.08.2021.

-sel-

**MEMBER (T)**

-Sch-

**MEMBER(J)**

Pavani